

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Criminal Appeal No(s). 554/2018

ASHUTOSH KUMAR @ ASHU

Appellant(s)

VERSUS

STATE OF U.P. THR. SECRETARY

Respondent(s)

Date : 18-09-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Dushyant Parashar, AOR

For Respondent(s)

Mr. Ankur Prakash, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original records have been received from the High Court as well as Trial Court.

Registry to process the matter for listing before the Hon'ble Court, as per rules. In the meantime, parties may file additional documents within four weeks.

RAJESH KUMAR GOEL
Registrar
18.9.2018

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